



भारतीय खाद्य संरक्षा एवं
मानक प्राधिकरण
विश्वास का वाक्य, सुरक्षित एवं पौष्टिक खाद्य का आश्वासन
स्वास्थ्य एवं परिवार कल्याण विभाग, भारत सरकार

फाइल सं. Std/PA/General/2022
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(विज्ञान एवं मानक विभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002

Dated, the 31st August, 2022

Notice

Sub: Applications under FSS (Approval for Non-specified Food and Food Ingredients) Regulations, 2017- reg.

FSSAI has taken various technology based interventions to promote ease of doing business and to increase the transparency in dealing with public/other stakeholders. On these lines, FSSAI has operationalized an online portal viz. ePAAS (electronic Product & Claim Approval Application system) with effect from 1st April, 2022.

2. The ePAAS portal facilitates the Food Business Operators (FBOs) to submit requisite fee and applications under the Food Safety and Standards (Approval for Non-specified Food and Food Ingredients) Regulations, 2017 (*hereinafter referred as NSF regulations*). Further, this portal also helps applicants to track their application status online.

3. Considering the above, the Authority has decided that applications under NSF regulations shall only be submitted through ePAAS portal. Therefore, any firm that wishes to seek approval under *NSF regulations shall submit the application through ePAAS only*.

4. Accordingly, effective from **1st October, 2022**, applications under NSF regulations shall be submitted through ePAAS only; and applications submitted via email or post shall be summarily rejected.

This issues with the approval of Competent Authority.

(N. Bhaskar)
Advisor (S&S)

To

1. All Food Business Operators
2. CTO, FSSAI for necessary action and uploading on FSSAI website

Copy to:

1. PPS to CP, FSSAI
2. Sr. PS to CEO, FSSAI
3. All division Heads, FSSAI